

[Sardar A. S. Saigal]

Bills and Resolutions, presented to the House on the 14th December 1960."

**Mr. Deputy-Speaker:** The question is:

"That this House agrees with the Seventy-fourth Report of the Committee on Private Members Bills and Resolutions presented to the House on the 14th December 1960."

The motion was adopted.

14.30 hrs.

**RESOLUTION RE: NATIONALISATION OF GENERAL INSURANCE—contd.**

**Mr. Deputy-Speaker:** The House will now take up the first item in the List of Business, namely "Submission to the vote of the House the following resolution moved by Shri T. B. Vittal Rao on the 18th November 1960:—

"This House is of opinion that General Insurance should be nationalised."

The House will recall that on the 2nd December 1960 after the discussion had concluded, the House wanted to divide on the resolution. It being past 5 P.M. then the Division was postponed till today. I will now put the resolution to the vote of the House. The question is:

"This House is of opinion that General Insurance should be nationalised."

Those in favour will say 'Aye'.

Some Hon. Members: Aye.

**Mr. Deputy-Speaker:** Those against will say 'No'.

Several Hon. Members: Ne.

**Mr. Deputy-Speaker:** The 'Noes' have it.

The Resolution was negatived.

14.38 hrs.

**RESOLUTION RE: NEW MARKING SYSTEM OF VOTING—contd.**

**Mr. Deputy-Speaker:** The House will now take up further discussion of the following Resolution moved by Shri Bibhuti Mishra on the 2nd December 1960:—

"This House is of opinion that the new marking system of voting tried as an experimental measure during recent bye-elections to Lok Sabha and State Assemblies has not proved successful and hence it should not be adopted in future elections."

Shri Bibhuti Mishra may continue his speech. Does he want to continue even after 34 minutes? He may conclude in two or three minutes.

**जी बिभूति मिश्र (बगहा) :** उपाध्यक्ष महोदय, पिछले 2 दिसम्बर, को मैंने अपने न्यू मार्किंग सिस्टम औफ वोटिंग संबंधी प्रस्ताव पर सदन के सामने जो निवेदन किया था उसके आगे आज मैं यह निवेदन करना चाहता हूँ कि मैंने अखबार में तो नहीं देखा है लेकिन कुछ समालोचकों ने यह कहा है कि इस प्रकार का प्रस्ताव इसलिये लाये जाएं हैं क्योंकि वे चुनाव में जीते नहीं हैं। मैं इस अवसर पर इस भरी सभा में चैलेंज करता हूँ कि जिन्दगी में मैंने चार चुनावों को लड़ा है। दो बार डिस्ट्रिक्ट बोर्ड का और दो बार लोक-सभा का चुनाव लड़ा है। मेरा कोई भी अपोनेट अथवा हिन्दुस्तान का कोई भी आदमी जाकर ऐसे चुनाव क्षेत्र में जूँचे कि कितना मैं चूमा हूँ और कितना मैंने सच्चा किया था क्या मैंने किया, ऐसी तो कोई बार छिपी नहीं है और सारी